

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated Guwahati the 28<sup>th</sup> of June, 2024

**NO. HC.VII-100(Pt.-IX)/2010/5660/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer to attend a "***Pilot Workshop on Transnational Crimes***" organized by the National Judicial Academy in collaboration with Federal Judicial Centre(FJC), Washington and Central & Eastern European Law Initiative Institute (CEELI), Prague, **at the West Bengal Judicial Academy, Kolkata on 20<sup>th</sup> and 21<sup>st</sup> of July, 2024.**

Name & Designation of the Officer	Mobile No.	Email ID
Smti Dimple Boro, Addl. District and Sessions Judge, FTC No.5, Kamrup(M)	8723089154	boro_dimple@yahoo.com

The aforesaid officer is directed to attend the training programme accordingly.

By order,  
**Sd/- S.K.Poddar**  
**REGISTRAR GENERAL**

**Memo No. HC.VII-100(Pt.-IX)/2010/5661/A, Dated 28-06-2024**

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The Hon'ble Director, West Bengal Judicial Academy, Kolkata.  
**Email:** wbjakolkata@gmail.com.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) she will be entitled T.A. & D.A. as admissible under the Rules].***

5. The Registrar (Admin /Vigilance/Estt i/c), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Kamrup(M).

***He/She is requested to inform the concerned Officer about this notification.***

8. Smti. Dimple Boro, Addl. District & Sessions Judge, FTC No.5, Kamrup(M).
9. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).***

10. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR GENERAL**